

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.04.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 213 of 2022	Ekta Kathoria & Ors. Vs. Bengal Polyplast & Ors.	Rajeshri N. Reddy	
2.	Comp. App. (AT) (Ins) No. 383 of 2022	Shailesh Verma Resolution Professional of Lavasa Corporation Ltd., DASVE Convention Center Ltd., Warasgaon Assets Maintenance Ltd., DASVE Retail Ltd., and Warasgaon Power Supply Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd.	Ajoy Roy	Ramni Taneja Kiran Gandhi Aakash Kothari
3.	Comp. App. (AT) (Ins) No.456 of 2022	Ayan Mallick Vs. Pratim Bayal, Liquidator, & Ors.	Sanwal Tibrewal	
4.	Comp. App. (AT) (Ins) No.457 of 2022	Suresh Narayan Singh Vs. Tayo Rolls Ltd.	Suhita Mukhopadhyay	
5.	Comp. App. (AT) (Ins) No.460 of 2022	Pratim Bayal Liquidator, A.K. Power Industries Pvt. Ltd. Vs. Ayan Malick & Anr.	Sadapurna Mukherjee	
6.	Comp. App. (AT) (Ins) No.461 of 2022	South Delhi Municipal Corporation Vs. MEP Infrastructure Developers Ltd.	Sanjay Vashisiitha	
7.	Comp. App. (AT) (Ins) No.462 of 2022	Regional PF Commissioner, Haldwani Vs. Bhupendra Singh Narayan Singh Rajput (IRP) & Anr.	Kaushik K. Dey	

8.	Comp. App. (AT) (Ins) No.466 of 2022	Khayerbari Tea Company Ltd. (KTCL) Vs. Shyamal Kumar Bhattacharya Resolution Professional of Kumlai Tea and Industries Ltd.	Rashmi Bothra	
9.	Comp. App. (AT) (Ins) No.467 of 2022	Santiprova Agro Products Pvt. Ltdd. Vs. Shyamal Kumar Bhattacharjee Resolution Professional of Kumlai Tea and Industries Ltd.	Navneet Misra	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 1005 of 2021	Ranjeet Kumar Burnwal Vs. Committee of Creditors, Through Mr. Supriyo Kumar Chaudhuri & Ors.	Iswar Mohapatra	Swati Dalmia-R2
11.	Comp. App. (AT) (Ins) No. 104 of 2022	Lora Mitra Rath Vs. Bank of India & Ors.	Abhishek Jain	Aditya Kumar-R1 Anirban Bhattacharya Dhruv Sachdeva-R5 Patita P. Bishwal-RP
12.	Comp. App. (AT) (Ins) No. 149 of 2022	Mahadev Trading Company Through its Proprietor Mr. Hiteshbhai Rasiklal Upadhyay Vs. Supreet Chemicals Pvt. Ltd.	Atul Sharma	Narendra Jain
13.	Comp. App. (AT) (Ins) No. 298 of 2022	Arun Mittal Member of the Suspended Board of Directors of Aarcity Infrastructure Pvt. Ltd. Vs. Sun Control Systems & Anr.	Kunal Godwani	
14.	Comp. App. (AT) (Ins) No. 337 of 2022	Anoop Pareek Vs. Prama Industries Pvt. Ltd. & Anr.	Malak Bhatt	Pritesh Burad Samita Vaviya-R1 Rajendra Kr. Agarwal- R2
15.	Comp. App. (AT) (Ins) No. 378 of 2022	Anil Chhabria Vs. SBICAP Trustee Company Ltd. & Ors.	Kumar Anurag Singh	Aastha Kaushal Amogh Joshi-R1 Amir Arsiwala-R2 Jash Shah-R3

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By order of Hon'ble Chairperson
-sd/-
Registrar